# Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: IRIISNET COMMUNICATION PRIVATE LIMITED; Date of commencement of liquidation: 21st September, 2022; List of stakeholders as on: 13-04-2023

Sl. No.	Category of stakeholders	Summary			y of claims nitted	Amount of contingent claims	Amount of claims under verification	Details in Annexure	Remark,if any
				No. of Amount claims					
1	Unpaid insolvency resolution process costs				699627			NA	
2	Liquidation costs incurred till date				465275			NA	
3	Secured financial creditors							1	
4	Unsecured financial creditors							2	
5	Operational creditors (Workmen)							3	
6	Operational creditors (Employees)							4	
7	Operational creditors (Government Dues)	1	7262103	1	7262103				Admitted on provisional basis
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	1359139	1	1359139				Admitted on provisional basis
	Other stakeholders, if any (other than financial creditors and operational creditors)							7	
Total		2	8621242	2	9786144				

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#### List of secured financial creditors

S	l. [	Name of	Details	of claim			Detai	ls of claim admi	itted	Amount of	Amount	Amount	Amount of	Remarks,		
N	0.	creditor	rec	eived					contingent	of any	of claim	claim under	if any			
			Date of Amount   Amount   Nature   Amount   Whether   Details   Amount   % share   cl									claim	mutual	rejected	verification	
					of claim a		covered			covered by			dues,			
			•		dmitted		_	•		guarantee			that may			
							security	relinquished?	Interest		of claims		be set			
							interest	(Yes/No)			admitted		off			

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## List of unsecured financial creditors

Sl. No.	Name of creditor		of claim eived	D	etails of cl	aim admitted		Amount of contingent	 		Remarks, if any
		Date of receipt	Amount claimed		Nature of claim	covered by guarantee	% share in total amount of claims admitted	claim			

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## List of operational creditors (Workmen)

(Amount in

₹)

Sl. No.	Name of authorised	Name of workman	of claim eived		Details of claim a	dmitted		Amount of A contingent of		of claim	claim under	Remarks, if any
	representative, if any		 Amount claimed	of claim admitted	•	of claim	% share in total amount of claims admitted		mutual dues, that may be set off	3	verification	

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# List of operational creditors (Employees)

Sl. No.	Name of authorised	Name of employee	of claim eived		Details of claim ad	Amount of contingent		Amount of claim under	/		
	representative, if any		Amount claimed	ount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	of claim	70 Blidle		mutual dues, that may be set off	verification	

Name of the corporate debtor: IRIISNET COMMUNICATION PRIVATE LIMITED; Date of commencement of liquidation: 21st September, 2022; List of stakeholders as on: 13-04-2023

# List of operational creditors (Government Dues)

Details		Details of claim received			Details of	claim adn	nitted	Amount of contingent			Amount of claim under		
rtment		Date of receipt	Amount claimed	Amount of claim admitte d		covered by lien or attachme	lien / attachmen tremoved?			mutual dues, that may be set off	rejected	verification	
y. Excise	Taxation	15-10-2022	72,62,103		_	Nil	-	84.23	-	-	-		Admitted on provisional basis
y. E katio nissi Farid	xcise n oner	xcise Taxation n Commissioner oner	xcise Taxation n Commissioner oner	xcise Taxation n Commissioner oner	xcise Taxation n Commissioner oner	mar, Excise & 15-10-2022 72,62,103 72,62,103 Government Dues  Taxation Commissioner oner	mar, Excise & 15-10-2022 72,62,103 72,62,103 Government Dues  Taxation Commissioner oner	mar, Excise & 15-10-2022 72,62,103 72,62,103 Government Nil - Taxation Dues Commissioner oner	mar, Excise & 15-10-2022 72,62,103 72,62,103 Government Nil - 84.23 Taxation Dues	mar, Excise & 15-10-2022 72,62,103 72,62,103 Government Nil - 84.23 - Taxation Commissioner oner	mar, Excise & 15-10-2022 72,62,103 72,62,103 Government Nil - 84.23 - Taxation Commissioner oner	mar, Excise & 15-10-2022 72,62,103 72,62,103 Government Nil - 84.23	mar, Excise & 15-10-2022 72,62,103 72,62,103 Government Nil - 84.23

Name of the corporate debtor: IRIISNET COMMUNICATION PRIVATE LIMITED; Date of commencement of liquidation: 21st September, 2022; List of stakeholders as on: 13-04-2023

List of operational creditors (other than Workmen, Employees and Government Dues)

	Name of creditor	Details of receive											Amount of claim under	Remarks,if any
		Date of receipt	claimed	Amount of claim admitte d		covered by lien or attachme nt	lien /	covered by	% share in total	claim		rejected	verification	
1	SWIFTMAIL COMMUNIC ATIONS LIMITED		13,59,139	13,59,139	Operational Debt	Nil	-	Nil	15.77	-	-	-	-	Admitted on provisional basis

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## List of other stakeholders, if any (other than financial creditors and operational creditors)

Sl.	Name of	Category of		s of claim Details of claim admitted									Amount of		Remarks,
No	stakeholder	stakeholders (	rec	eived						contingent			claim under	if any	
				Amount	Amount	Nature	Amount	Whether	Amount	% share	claim	mutual	rejected	verification	
		shareholders /	of	claimed	of claim	of	covered by	lien /	covered	in total		dues,			
		equity	receipt		admitte	claim	lien or	attachment	by	amount		that			
		shareholders /	_		d		attachment	removed?	guarantee	of claims		may be			
		partners					pending	(Yes/No)		admitted		set off			
		/ others)					disposal								